

SCHEDULE 1

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FEKARI INFRASTRUCTURE PRIVATE LIMITED**

1.	Name of Corporate Person	Fekari Infrastructure Private Limited
2.	Date of Incorporation of Corporate Person	05/08/2006
3.	Authority under which Corporate Person is Incorporated	Registrar of Companies, Mumbai Maharashtra.
4.	Corporate Identity Number of Corporate Person	U45201MH2006PTC163579
5.	Address of the Registered Office of Corporate Person	Fourth Floor, Madhu Madhav Towers Laxmi Bhuvan Square, Dharampeth, Nagpur, Maharashtra, India, 440010
6.	Liquidation Commencement Date of Corporate Person	16 th December, 2023
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator as registered with the Board	<i>Registered Address with IBBI:</i> Mr. Raghunath Sabanna Bhandari (Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276) Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia, Mira Road, Thane, Maharashtra – 401107 E Mail: raghunathsb@yahoo.com Contact: 9930016725
8.	Name, Address, Email Address, Telephone Number and the Registration Number to be used for correspondence with liquidator	<i>For Communication</i> Mr. Raghunath Sabanna Bhandari (Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276) 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092. Email ID: liquidation.fekari@gmail.com Contact: 9930016725
9.	Last Date for Submission of Claims	15 th January 2024

Notice is hereby given that Fekari Infrastructure Private Limited has commenced voluntary liquidation on 16th December, 2023.

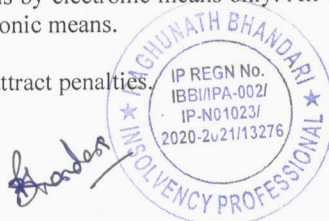
The stakeholders of Fekari Infrastructure Private Limited are hereby called upon to submit a proof of their claims, on or before 15th January 2024 to the liquidator at the address mentioned against item 8.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20/12/2023

Place: Nagpur, Maharashtra



Raghunath Sabanna Bhandari

Liquidator

Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276

SCHEDULE 1 FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF FEKARI INFRASTRUCTURE PRIVATE LIMITED		
1	Name of Corporate Person	Fekari Infrastructure Private Limited
2	Date of Incorporation of Corporate Person	05/08/2006
3	Authority under which Corporate Person is Incorporated	Registrar of Companies, Mumbai Maharashtra.
4	Corporate Identity Number of Corporate Person	U45201MH2006PTC163579
5	Address of the Registered Office of Corporate Person	Fourth Floor, Madhu Madhav Towers Laxmi Bhuvan Square, Dharampeth, Nagpur, Maharashtra, India, 440010
6	Liquidation Commencement Date of Corporate Person	16 th December, 2023
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator as registered with the Board	Registered Address with IBBI: Mr. Raghunath Sabanna Bhandari (Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276) Flat No.501 Raj Atlantis 2, Opp. SVP High School Kanakia, Mira Road, Thane, Maharashtra 401107 E Mail: raghunathsb@yahoo.com Contact: 9930016725
8	Name, Address, Email Address, Telephone Number and the Registration Number to be used for correspondence with liquidator	For Communication Mr. Raghunath Sabanna Bhandari (Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276) 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092. Email ID: liquidation.fekari@gmail.com Contact: 9930016725
9	Last Date for Submission of Claims	15 th January 2024

Notice is hereby given that **Fekari Infrastructure Private Limited** has commenced voluntary liquidation on 16th December, 2023.

The stakeholders of Fekari Infrastructure Private Limited are hereby called upon to submit a proof of their claims, on or before 15th January 2024 to the liquidator at the address mentioned against item 8.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Raghunath Sabanna Bhandari
Liquidator

Date: 20/12/2023
Place: Nagpur, Maharashtra **Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276**

शेड्यूल १

फॉर्म ए

जाहीर सूचना

(भारतीय दिवाळखोरी व दिवाळखोरी मंडळ (स्वैच्छिक लिक्विडेशन प्रक्रिया)
नियम, २०१७ चे नियम १४)

फेकरी इन्फ्रास्ट्रक्चर प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्यासाठी,

१	कॉर्पोरेट व्यक्तीचे नाव	फेकरी इन्फ्रास्ट्रक्चर प्रायव्हेट लिमिटेड
२	कॉर्पोरेट व्यक्तीच्या समावेशाची तारीख	०५/०८/२००६
३	प्राधिकरणाअंतर्गत कॉर्पोरेट व्यक्तीचा समावेश	रजिस्ट्रार ऑफ कंपनीज, मुंबई महाराष्ट्र.
४	कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओळख क्रमांक	U45201MH2006PTC163579
५	कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा पत्ता	चौथा मजला, मधू माधव टॉवर्स लक्ष्मी भुवन चौक, धरमपेठ, नागपूर, महाराष्ट्र, भारत, ४४००१०
६	कॉर्पोरेट व्यक्तीची लिक्विडेशन सुरू होण्याची तारीख	१६ डिसेंबर २०२३
७	मंडळाकडे नोंदणीकृत लिक्विडेटरचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणी क्रमांक	आयबीबीआयकडे नोंदणीकृत पत्ता: श्री. रघुनाथ सबन्ना भंडारी (रजि. क्रमांक: आयबीबीआय/आयपीए -००२/ आयपी-एन ०१०२३/२०२०-२०२१/१३२७६ प्लॅट क्रमांक ५०१ राज अटलांटिस २, एसव्हीपी हायस्कूलसमोर, कनकिया, मीरा रोड, ठाणे, महाराष्ट्र ४०११०७ ईमेल आयडी: raghunathsb@yahoo.com संपर्क: ९९३००१६७२५
८	लिक्विडेटरशी पत्रव्यवहार करण्यासाठी वापरण्यात येणारे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणी क्रमांक	कम्युनिकेशनसाठी - श्री. रघुनाथ सबन्ना भंडारी (रजि. क्रमांक: आयबीबीआय /आयपीए -००२/ आयपी-एन ०१०२३/२०२०-२०२१/१३२७६ ४०२, चौथा मजला, "ए" विंग, पुष्प विनोद क्र.२, एस. व्ही. रोड, बोरिवली पश्चिम, मुंबई ४०० ०९२ . ईमेल आयडी: liquidation.fekari@gmail.com संपर्क: ९९३००१६७२५
९	दावे करण्याची शेवटची तारीख	१५ जानेवारी २०२४

फेकरी इन्फ्रास्ट्रक्चर प्रायव्हेट लिमिटेडने १६ डिसेंबर २०२३ रोजी ऐच्छिक लिक्विडेशन सुरू केले आहे.

फेकरी इन्फ्रास्ट्रक्चर प्रायव्हेट लिमिटेडच्या भागधारकांना १५ जानेवारी २०२४ रोजी किंवा त्यापूर्वी आयटम ८ विरुद्ध नमूद केलेल्या पत्त्यावर लिक्विडेटरकडे त्यांच्या दाव्यांचा पुरावा सादर करण्याचे आवाहन केले जाते.

फायनान्शियल क्रेडिटर्स केवळ इलेक्ट्रॉनिक माध्यमाद्वारे आपल्या दाव्यांचा पुरावा सादर करतील. इतर सर्व भागधारक वैयक्तिकरित्या, पोस्टाद्वारे किंवा इलेक्ट्रॉनिक मार्गाने दाव्यांचे पुरावे सादर करू शकतात.

दाव्याचे खोटे किंवा दिशाभूल करणारे पुरावे सादर केल्यास दंड आकारला जाईल.

दिनांक : २०/१२/२०२३

ठिकाण : नागपूर, महाराष्ट्र

रजि. नंबर: आयबीबीआय / आयपीए - ००२/ आयपी-एन ०१०२३/२०२०-२०२१/१३२७६

सही/-
श्री. रघुनाथ सबन्ना भंडारी

लिक्विडेटर